

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**FIRST APPEAL No.604 of 1979**

---

---

RAJESHWAR RAI and ANR

... .. Appellant/s

Versus

RAM BRIKSHA SAH and ORS

... .. Respondent/s

---

---

**Appearance :**

For the Appellant/s : None

For the Respondent/s : None

---

---

**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND  
MALVIYA**

ORAL ORDER

37 05-02-2026

No one appears either on behalf of the parties.

2. Office is directed to issue direct notice to the appellant as well as Respondent.

3. Re-notify this case on 02.04.2026.

4. In the meantime, 'Stay' granted in execution proceeding vide order dated 26.03.1980 and 30.09.1982 is recalled.

5. Let a copy of this order be sent to the concerned Court.

**(Ramesh Chand Malviya, J)**

Sunnykr/-

U			
---	--	--	--

